



**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER :**  
**PETITION NUMBER : TCA/10/2016**  
**NAME OF THE PETITIONER(S) :Shri. M Palanisamy**  
**NAME OF THE RESPONDENT(S) :K.V.P. Farms & Designs Private Limited & 3 Others**  
**UNDER SECTION :634A**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	K. APARNA DEVI	COUNSEL FOR RESPONDENT	
2.	K. RAMASAMY & G.V. MOHAN KUMAR	Counsel for Petitioner	

**ORDER**

Shri G V Mohan Kumar, representing senior counsel for petitioner present. Ms K Aparna Devi, counsel for respondents present. Counsel for respondents stated that there is a chance for settlement between the parties. Based on the submissions of the counsel for respondents, counsel for petitioner is directed to inform his clients and explore the possibility of settlement between the parties. Time extended at request. Put up on **14.03.2017 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)